

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION


No. 786 R.(J.)/2022

Bilaspur, Dated 28.01.2022

As per order of Hon'ble the Chief Justice, the current roster is modified as under and shall be effective from **31.01.2022**.

S. No.	Single Bench	
01.	Hon'ble Single Bench-V Hon'ble Mr. Justice Parth Prateem Sahu	<ul style="list-style-type: none">➤ Writ Petition (227)➤ Acquittal Appeals and Leave to Appeals➤ Transfer Petition (Civil)➤ Transfer Petition (Criminal)
02.	Hon'ble Single Bench-IX Hon'ble Mr. Justice Deepak Kumar Tiwari	<ul style="list-style-type: none">➤ Bail Applications under Section 439 Cr.P.C. (Except NDPS and POCSO Act matters)➤ All Bail Applications under Section 438 Cr.P.C.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(Santosh Kumar Tiwari)
Registrar (Judicial)
28.1.22

Copy forwarded for kind information to:-

1.	The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	The Private Secretary to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	The Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9.	The Private Secretary to Hon'ble Mr. Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
11.	The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12.	The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.

14.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
15.	The Registrar (Vigilance/I & E/Judicial/S & A Cell), High Court of Chhattisgarh, Bilaspur.
16.	The Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur.
17.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.
18.	The Additional Registrars (Judl./D.E. & E/ Admn./ Classification/ Criminal), I/c Registrar (Computerization/C.P.C.), High Court of Chhattisgarh, Bilaspur.
19.	The Advocate General, Government of Chhattisgarh, Bilaspur.
20.	The Secretary, High Court Legal Services Committee, Bilaspur.
21.	The Secretary, High Court Bar Association, Bilaspur.
22.	The Assistant Solicitor General of India, Central Govt., High Court Premises, Bilaspur.
23.	The Deputy/Assistant Registrars/ Section Officers/ In-charge (O/o AR(J)/Civil/ Criminal/ Writ/ Central Filing/Cause List Section/ Lawazima/ Paper Book & Inspection/ Library/ Protocol/ Court Officer/S.W./Supreme Court Section), High Court of Chhattisgarh, Bilaspur.
24.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.


 (Santosh Kumar Tiwari)
 Registrar (Judicial)